

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:12
ANSWERED ON:05.07.2004
FUNDS TO STATES FOR MINOR IRRIGATION PROJECTS
Patil Shri Shrinivas Dadasaheb

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government propose to provide any assistance to State Governments under Accelerated Irrigation Benefit Programme (AIBP) for the implementation of minor irrigation projects which at present is only restricted to major and medium projects;
- (b) if so, the details thereof;
- (c) whether the Government have formulated any policy in this regard; and
- (d) if so, the details thereof and the area of land to be brought under cultivation in the ensuing five years?

Answer

THE MINISTER OF WATER RESOURCES (SHRI PRIYA RANJAN DASMUNSI)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.12 FOR REPLY ON 05.07.2004 REGARDING FUNDS TO STATES FOR MINOR IRRIGATION PROJECTS.

(a) to (c) The Government provides Central Loan Assistance under Accelerated Irrigation Benefits Programme (AIBP) for implementation of Minor Irrigation Schemes to Special Category States viz. North Eastern States including Sikkim, KBK districts of Orissa, hilly States namely Himachal Pradesh, Jammu & Kashmir and Uttranchal since 1999-2000 and assistance under the AIBP is not restricted to major & medium projects. A sum of Rs. 322.54 crore has been released to the above States for implementation of 3810 Minor Irrigation Schemes up to March, 2004.

(d) The area of land to be brought under cultivation corresponds to the schemes proposed by the States as per funds earmarked by the Planning Commission on annual basis.